GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 300 TO BE ANSWERED ON THE 20th July, 2021

Trading of Spurious Remdesivir Injection

†300. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the trading of spurious remdesivir injections was very evident in different parts of the country;

(b) if so, whether the Government has taken any action against the producers and the traders involved in the aforesaid act;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI MANSUKH MANDAVIYA)

(a) to (d): As per Central Drugs Standard Control Organisation (CDSCO), amidst reports of black-marketing/hoarding/overpricing/overcharging of Remdesivir injections received, CDSCO had requested all States/UTs Licensing authorities through several advisories to instruct their enforcement staff to keep strict vigil especially at sensitive places and to take stringent action against the offenders by conducting special drives of monitoring and investigation. As per information received by CDSCO from various State Licensing Authorities, 07 cases of spurious Remdesivir injections have been reported wherein enforcement actions like Drug seizure, arrests of accused persons, registration of FIR etc. have been carried out by respective State Licensing Authorities.

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